

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

①
o/c By hand delivery

No. HC.XXXV -06/2018/ 75 / RTI
Dated 4th April,2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Lakshyan Baruah
Deputy Registrar,
Gauhati High Court, Guwahati.

Sub : Information under RTI Act.

Ref : Your RTI Application dated 26/03/2019 Regd. Vide ID No. 50/2019
dated 26/03/2019.

Sir,

With reference to the above, the information sought for by you is given herein
below:

Reply to query: Remarks on your ACR :

Sl. No.	ACR for the Year	Remarks by Reporting Authority	Remarks by Reviewing Authority	Remarks by Accepting Authority
1.	2016	Very Good	Very Good	Very Good
2.	2017	Outstanding	Outstanding	Very Good "Over assessment. Given the quality and service rendered by him and his devotion to duty he has to be graded as Very Good."

Yours faithfully,

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Handwritten signature

Handwritten date: 04.04.2019

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -02/2019/ 76 / RTI
Dated 04th April, 2019

From: Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court.
Guwahati - 781001

To : Smti Niva Sandik
C/o Ashok Sandik, H/O Lal Babu Saha,
A.K. Deb Road, Dhirenpara, Near Snehalaya Boys Hostel,
Guwahati- 781025

Sub: Information under RTI Act.

Ref: Your RTI application dated _____ Regd. Vide ID No. 59 /2019 dated
19/03/2019.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query: Photocopy of OMR answer script in respect of yourself / Roll No. 30336 is
enclosed herewith.

The cut off Marks are different for the different districts. The cut off marks for
OBC category of candidates in the qualifying examination for the Sivasagar District is 72.

Yours faithfully,

Encl : as stated

5.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Dhruv
5/4/19.

*Received
on behalf of Smti Sandik
Lal Babu Saha
08/04/19*

o/c

o/c By hand delivery
rs

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV - 42/2019/ 77 / RTI
Dated 05th April, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Sri Dipjyoti Das,
Vill. Pachania, Part II, p.o. Pachania
P.S.- Jogighopa
Dist:- Bongaigaon, Pin- 783382
Assam

Sub: Information under RTI Act.

Ref: Your RTI application dated :06.03.2019, Regd. Vide ID No.45/2019 dated
14-3-2019 and application dated :15.03.2019, Regd. Vide ID No.48/2019
dated- 25-3-2019

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query: Photocopy of OMR answer script in respect of yourself / Roll No.
12384 is enclosed herewith. Marks obtained by yourself is 79 (67+12).

The cut off Marks are different for the different districts and for different
categories.

Yours faithfully,

Encl : as stated

[Signature]
5.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

[Signature]
5/4/19.

Received
[Signature]
6/4/19

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -02/2019/78 / RTI

Dated 05th April, 2019

From: Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court.
Guwahati - 781001

To : Sri Pranab Kumar Das,
Kedar Road, 2nd Bye lane
Guwahati-781001

Sub: Information under RTI Act.

Ref: Your RTI application dated :14.03.2019, Regd. Vide ID No.51/2019 dated
26-3-2019 and application dated :28.03.2019, Regd. Vide ID No.57/2019
dated- 28-3-2019

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query: Mark obtained by yourself / Roll No. 33131 is enclosed herewith.
Marks obtained by yourself is 70 (58+12). The marks obtained by all the candidates who
qualified for the written examination are available online at www.ghconline.gov.in
(please follow the link <http://ghconline.gov.in/Recruitment/Notification-30-03-2019-Mark.pdf>)
and marks obtained by all the candidates who did not qualify for the written examination
are also available online at www.ghconline.gov.in (please follow the link
<http://ghconline.gov.in/Recruitment/LCT2019/Udalguri-M.htm>) .

The cut off Marks are different for the different districts and for different
categories.

As requested by you, reply to your application dated 14-03-2019 is ignored.

Yours faithfully,

6/4/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Received
Pranab Kumar Das
06/04/2019

6/4/19

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

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No. HC.XXXV -02/2019/79 / RTI
Dated 05th April, 2019

From: Sri Dhruvad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Mr.Dumgan Khabom Singpho,
Gauhati High Court
Itanagar Permanent Bench,
D-Sector, Naharlagun,
Arunachal Pradesh

Sub: Information under RTI Act.

Ref: Your RTI application dated :11.03.2019, Regd. Vide ID No.44/2019 dated
12-3-2019.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query: The recruitment process for the post of System Analyst, Gauhati
High Court, Itanagar Bench, held on 17/02/2019 is not yet completed. As such the
information sought for by you could not be provided at this stage. The information will be
provided to you as and when the same is available for furnishing.

Yours faithfully,

76/04/19

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

76/04/19

9-8-19

o/e

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FORM – E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV –03/2018/ 80/ RTI
Dated :6th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Mr. Hasnine Alam
Private Secretary
Gauhati High Court
Guwahati

Sub : Information under RTI Act.

Ref : Your RTI Application dated 19/03/2019, Registered Vide ID No.46/2019
dated 19/03/2019.

Sir,

With reference to the above, the available information pertaining to your query is provided herein below :

Reply to Query: Photocopies of Official Communications sent to L.R., as sought for by you is ready to be provided as per your request. You are to pay cost of Rs. 65/- (Rupees sixty five) only (i.e. @ Rs. 5/- per sheet for 13 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Yours faithfully,

6.4.19
Registrar (Judicial) & PIO



*08/4/19. Paid Rs. 65/- and
Received the information
H. Hasnine
08/04/2019*

08/4/19

*Received Rs 65/-
forwarded copies of
document and furnished
the information.*

By Post.

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

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No. HC.XXXV -04/2019/ 83 / RTI
Dated 9th April, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : *✓* Mr. Shiv Ram Dey
Room No-2B, 2nd Floor, Shine towers,
Sati Jaymati Road, Aryachowk, Rihabari
Guwahati, Kamrup, Assam - 781008.

Sub : Information under RTI Act.

Ref : Your RTI Application dated 30/10/2018, Regd. Vide ID No. 53/2019 dated- 27/03/2019 and Letter No. 15011/96/2016-Jus (AU) dated 01/03/2019 of the Section Officer & CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, available information pertaining to your query is provided herein below :

Reply to query No. 1 : Regarding first part of your query, meaning of affidavit, as exist in the Oxford English Dictionary is provided (photo copy enclosed).

Regarding the second part of your query (affidavit as an evidence in NRC process), your application is being forwarded to the concerned public authority i.e. State Coordinator, NRC, Assam. You may approach the said public authority for getting the information.

Yours faithfully,

10.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Memo No: No. HC.XXXV -04/2019/ 83 - 85 / RTI Dated 9th April, 2019

Copy to :

- ✓* 1. The State Coordinator, NRC- Assam, 1st Floor Achyut Plaza, Guwahati Shillong Rd, Bhangagarh, Guwahati, Assam 781005. This RTI application is forwarded to you u/s 6 (3)(ii), of the RTI Act 2005, for necessary action. The reply may be sent to the applicant directly.
- 2* The Section Officer & CAPIO Ministry of Law and Justice, Dept. of Justice, New Delhi-110011 for information.

10.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

By Speed Post.
etc.

10.4.19

o/c

By Speed post

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FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/ 86 / RTI
Dated 11th April, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms. Vaidehi Misra
D-359, Lower Ground Floor,
Defence Colony,
New Delhi - 110024

Sub : Information under RTI Act.

Ref : Your RTI Application dated 07/02/2019, Regd. Vide ID No. 60A/2019 dated 19/03/2019 and Letter No. 15011/96/2016-Jus (AU)-22 dated 04/03/2019 of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Madam,

With reference to the above, the available information pertaining to your query is provided herein below :

Reply to query : In the past, Gauhati High Court did not send the annual report (data) as required u/s 25 (2) of the RTI Act, to the Department of justice, New Delhi. However, these data were sent to the Judicial Department, Government of Assam, for onward submission of the same to the Assam Information Commission for preparing the Annual Administrative Report.

Yours faithfully,

H6/11-4-19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Phan2/11-4-19

Memo No. HC.XXXV -04/2019/ 86-87 / RTI dated 11th April, 2019.

Copy to:

✓ The Section Officer & CPIO, Ministry of Law & Justice (Department of Justice), Government of India, Jaisalmer House, 26, Man Singh Road, New Delhi - 110011.

H6/11-4-19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Phan2/11-4-19

O/c

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By Post

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/ 88 / RTI
Dated: 11th April, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms. Chitrakshi Jain
D-359, Lower Ground Floor,
Defence Colony,
New Delhi - 110024

Sub : Information under RTI Act.

Ref : Your RTI Application dated 20/12/2018, Regd. Vide ID No. 61/2019 dated 19/03/2019 and Letter No. 15011/96/2016-Jus (AU) dated 04/03/2019 of the Section Officer & CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Madam,

With reference to the above, the available information pertaining to your query is provided herein below :

Reply to query : Soft copy of Vision Document-2019 prepared by the Gauhati High Court is being sent to your email id- chitrakshi.jain@vidhilegalpolicy.in (4 nos. of files-Vision Document-2019-Preface, Vision Document-2019-Index, Vision Document-2019-GHC and Vision Document-2019-Final).

12-4-19

Yours faithfully,

11.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Memo No. HC.XXXV -04/2019/ 88 - 89 / RTI dated 11th April, 2019.

Copy to the System Analyst, Gauhati High Court. He is requested to send this letter attaching the 4 numbers of 'Vision Document-2019' files, to id- chitrakshi.jain@vidhilegalpolicy.in

11.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

